

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 21-12-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.172 of 2017(SZ)	P.M.A.Sadakathullah Kayalpatnam, Thoothukudi Vs The Union of India, Rep.,by its Secretary to the Government, The Ministry of Environment, Forests and Climate Change, New Delhi and 5 others	M/s. Yogeshwaran.A Counsel for Applicant M/s. Me.Saraswathy for R1 M/s. E.Manoharan for R2,R3 M/s. H.Yasmeen Ali for R4	For Reply of R1 to R4
2	Application No.202 of 2017 (SZ)	M/s Ramana Iyyanar Mines and Minerals Rep.,by its Partner N.Elango Kachakanoor (P.O) Salem Vs The Secretary Ministry of Environment, Forest & Climate Change Government of India New Delhi and 3 others	M/s.V.Suthakar Counsel for Applicant M/s. Syed Nurullah Sheriff for R1,R2 M/s. E.Manoharan for R3 & R4	For Reply of R1 ,R3, R4
3	Application No. 204 of 2017 (SZ)	Bhoja Shetty, Udupi District, Karnataka and another Vs The Deputy Commissioner / Chairman, District Stone Crushers Licensing and Regulation Authority, Office of the Deputy Commissioner, Udupi and 3 others	M/s. Ranjan Shetty Counsel for Applicant M/s. T.S.Gopalan for R4	Status Report filed by R1 For Reply of R4

4	Application No.272 of 2017(SZ) (Kerala Circuit Bench Case)	Y Sam, Puthen Veedu, Powdikonam, Trivandrum Vs District Collector, Trivandrum & 11 Others	Y. Sam (Party in person) M/s. Rema Smrithi for R1,R2,R3,R6 to R8	MoA & Reply of R4,R5 For Reply of R1,R2,R4 to R8
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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.129 of 2017(SZ)	Federation of Apartments Association Bengaluru, Rep.,by its General Secretary, Mr.Shivakumar.S Bangalore Vs State of Karnataka Rep.,by the Chief Secretary to Government Vidhana Soudha, Bangalore and 4 others	M/s.Shivakumar.S Party - In – Person M/s. Devraj Ashok for R1,R2,R5 M/s. M.R.Gokul Krishnan for R3 M/s.TNC.Kaushik for R4	Reply of R1, R2, R3 & R5
2	Application. No.167 of 2017 SZ	T.Sujitha Jessie Colachel, Kanniyakumari District Vs The Chairman, Tamil Nadu Pollution Control Board, Chennai and 4 others	M/s. P.Kannan Kumar Counsel for Applicant M/s. Yasmeen Ali for R1 & R2 M/s. E.Manoharan for R3 & R4 M/s. Jayaprakash for R5	For Reply of R3 & R4
3	Application No. 203 of 2017(SZ)	I.Margo Coonoor, The Nilgris District. Vs The Commisssioner, Coonoor Munucipality, The Nilgris district and 3 others	M/s. M.Manivasagam Associates, Counsel for Applicant M/s. P.Srinivas for R1 M/s. E.Manoharan for R2 M/s. Yasmeen Ali for R3, R4	For Reply of R1,R2
4	Application No.241 of 2017(SZ)	Mahendran P, Kaatukuppam Chennai and 2 others Vs The Union of India Rep.,by its Secretary MoEF and CC, New Delhi and 2 others	M/s. T.K. Ramkumar Counsel for Applicant M/s E. Manoharan for R2 & R3	MoA of R1 Reply of R2 & R3

5	Appeal No.41 of 2017 (SZ)	Human Rights Forum Through S.Jeevan Kumar, Ramanthapuram, Hyderabad and 3 others Vs Union of India Through the Secretary, Ministry of Environment and Forests & Climate Change New Delhi and 3 others	M/s. Clifton D Rozario Counsel for Appellant M/s. M.R.Gokul Krishnan for R1 M/s. T.Sai Krishnan for R3 M/s. Ramachander Rao for R4	MoA & Reply of R2 Reply of R1, R3
6	Appeal No.73 of 2017(SZ)	M/s. Sharda Agro Industries (P) Ltd., Rep by its Executive Director, Guntur, Andhra Pradesh Vs The Appellate Authority Tamil Nadu Pollution Control Board, Purasawalkam Chennai and 2 others	M/s. R.Saravanakumar, Counsel for Appellant M/s. H.Yasmeen Ali for R2 & R3	For Reply of R2 & R3
7	Appeal No.74 of 2017(SZ)	M/s. Sharda Agro Industries (P) Ltd., Rep by its Executive Director, Guntur, Andhra Pradesh Vs The Appellate Authority Tamil Nadu Pollution Control Board, Purasawalkam Chennai and 2 others	M/s. R.Saravanakumar, Counsel for Appellant M/s. H.Yasmeen Ali for R2 & R3	For Reply of R2 & R3

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Registrar